

| Name of the Corporate Debtor | | G K Industrial Park Private Limited | | | | | | | | | | | |
|---|---|-------------------------------------|---------------------------|----------------|---------------------------|-------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| Date of commencement of CIRP | | 13-01-2022 | | | | | | | | | | | |
| List of creditors as on | | 29-08-2022 | | | | | | | | | | | |
| List of operational creditors (Employees) | | | | | | | | | | | | | |
| (Amount in crores) | | | | | | | | | | | | | |
| Sl. No. | Name of authorized representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | | % voting share in CoC, if applicable |
| 1 | None | S. V. Rajagopalan | 04-04-2022 | 0.28 | 0.24 | Salary and related dues | No | 0% | - | - | 0.04 | - | Claim submitted in Form E instead of Form D |